

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.409 of 2016
(Circuit Bench case)**

In the matter of :-

Mr.K.K.Muhammed Iqbal
Vs.

1. Kerala State Pollution Control Board
2. The Environment Engineer, Kerala State Pollution Control Board,
Ernakulam
3. Central Pollution Control Board

M/s. Sree Sakthi Paper Mills Ltd

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER
HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present: Applicant : Mr.K.K.Ashkar

Respondent No.1 & 2 : Mr. T.Navin

Respondent No.3 : M/s.N.N.Sugunapalan & S.Sujin

Respondent No.4 : Mr.George Thomas Mevada & Manu Kuruvila for R4

M.A.No.189 of 2017

Note of the Registry	Orders of the Tribunal
Item No.17	Date: 6 th October, 2017 Post this application on 04.12.2017. <div style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</div> <div style="text-align: right;">.....,EM (Shri P.S. Rao)</div>